

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Kamachi Industries Ltd.

MAIN PETITION NUMBER : IBA/883/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/503(CHE)2024, IA(IBC)/420(CHE)2024, IA(IBC)/416(CHE)2024,
IA/348/CHE/2024, IA/1387/CHE/2024

COMMON ORDER

IA(IBC)/503(CHE)2024

IA(IBC)/420(CHE)2024

IA(IBC)/416(CHE)2024

IA/348/CHE/2024

Present: Shri. T. Bhaskar, Ld. Counsel along with Shri. A.G.
Sathyanarayana, Ld. Counsel for the Liquidator.

IA/1387/CHE/2024

Present: Shri. S.R. Rajagopal, Ld. Senior Counsel for the Applicant.

Shri. T. Bhaskar, Ld. Counsel along with Shri. A.G.
Sathyanarayana, Ld. Counsel for the Liquidator.

Shri. Jayesh B. Dolia, Ld. Senior Counsel for the Auction
Purchaser.

Synopsis filed by Respondent No.1 vide S.R. No. 3263 dated 01.07.2024.

Arguments on the applications heard.

Order Reserved.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs